

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).22889/2010

NAGAR PALIKA PARISHAD

Petitioner(s)

VERSUS

M/S CHHOTE LAL & ORS.

Respondent(s)

(With prayer for interim relief)

Date: 11/09/2013 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Shankar Divate,Adv.

For Respondent(s)

Mr V.M.Vishnu, Adv.
Mr. P.V. Yogeswaran,Adv.
Mr Suraj Singh, Adv.
Mr. Pradeep Misra ,Adv

UPON hearing counsel the Court made the following
O R D E R

This matter was held up for service report of respondent No.25. As per the report, notice was issued through the District Judge, Jhansi and through post. Report from the District Judge, Jhansi has been received (marked as Flag A in record) which indicates that he is duly and properly served but none appeared on his behalf.

He is ordered to proceed ex parte.

Counter affidavit on behalf of duly represented respondent Nos. 1 to 3,6 to 13,16 to 19,21 to 24,26 to 28, 31,33,34 and 37 has already come on record.

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Item No.14

Respondent Nos. 4,5,14,15,20,29,30,32,35,36 and 38 have been already ordered to proceed ex parte as per order passed on 9.5.2013.

Matter is complete in all respects.

No further steps required to be taken in the matter. It be processed for listing before the Hon'ble Court as per rules.

		(M.A.SAYEED)	
		REGISTRAR	

hj